

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

210. CP/139(MB)2023

**IN THE MATTER OF**

PATIALA BIO POWER COMPANY LIMITED

... Petitioner

Section 272 of Companies Act, 2013

**Order Delivered on 01.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Ms Shreya Mohapatra (VC)

For the Respondent: None present

---

**ORDER**

**CP/139(MB)2023** – On the request made by the counsel for the petitioner,  
adjourned to **26.06.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/